

tends to become more pronounced in bigger cities and industrial areas.

(b) The environmental education programmes have been launched both in formal as well as non-formal sectors of education. Efforts have been made for training for all target groups, incorporation of environmental schemes in educational curricula, development of teaching material and aids, promoting the involvement of non-government organisations, mass media and other concerned organisations for propagating environmental awareness among the people.

(c) The Government have enacted the Air and Water Pollution Control Acts and have established the Central and the State Boards for taking measures to regulate pollution from industrial and domestic sources.

Operation of Mines by Private Contractors in Bihar

3971. SHRI A. K. ROY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether he is aware that a large number of mines of lime stone, iron ore and other valuable materials exist in Singhum District of Bihar; popularly known as Kolhan; mostly populated by the tribals, if so, facts in detail;

(b) whether it is fact that most of the mines are operated by private contractors, if so, particulars thereof; and

(c) whether it is also a fact that the mines are being most unscientifically operated; and

(d) if so, steps taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) Yes Sir. Mines of lime stone, dolomite, iron ore; china clay, copper, asbestos, manganese and a few other minerals exist in this area.

(b) The mines are being worked by persons holding valid mining leases granted by the State Government. In

some mines the lessee conducts the mining operations through raising contract system.

(c) and (d). Certain deficiencies like inadequate exploration, non preparation of geological map, non-employment of qualified technical personnel and unscientific layout have been noticed during inspection by the officers of the Indian Bureau of Mines. Suggestions on the steps to be taken in this regard are given by the Indian Bureau of Mines to the mines owners. In certain cases prosecutions have also been launched.

..Category-wise details of Employees.. under the Control of Ministry

3972. SHRI RAM VILAS PASWAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) the total number of employees, category-wise in each of the undertakings under the control of the Ministry;

(b) the number of Scheduled Caste and Scheduled Tribe employees, out of them, category-wise;

(c) whether orders for reservation for Scheduled Castes and Scheduled Tribes have been issued to each of the undertakings, both for initial appointment and promotion; and

(d) whether the quota reserved for SC/ST has been completed and if not, what steps are being taken to fill up the quota at the earliest and by what time the quota is expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) to (d). The information is being collected and will be laid on the Table of the House.

..Examination of Problems of Heavy.. Industry

THE MINISTER OF STATE THE NAIK: Will the Minister of PLANNING be pleased to state:

(a) whether steps have been taken by his Ministry to examine the problems of heavy industry;

(b) what are the main items of the heavy industry proposed to be examined by the Planning Commission; and

(c) when report of the Planning Commission is expected on the problems and solutions of the problems of the heavy industry?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) and (b). Examination of the problems of heavy industry is generally undertaken by the appropriate Ministries. In the context of the formulation of a perspective plan for the development of the principal industries, the Planning Commission have constituted the following Working Groups:

(1) Working Group on Iron and Steel;

(2) Working Group on Coal;

(3) Working Group on Petroleum;

(4) Working Group on Fertilizers; and

(5) Committee on Problems and

Perspective of Mining, Earth Moving and Construction equipment.

These Groups have been constituted under the chairmanship of the Secretaries of the respective Departments.

(c) The Reports of these Groups are awaited. These reports when received will be examined for appropriate action.

Tribals Domiciled in Assam Tea Gardens

3974. SHRI SHIBU SOREN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the tribals from Chhotanagpur, now domiciled in the tea gardens of Assam are not recognised as Scheduled Tribes in that State;

(b) if so, the reasons thereof;

(c) what is the total number of tribals from Chhotanagpur domiciled in Assam; and

(d) steps being taken by Government for the welfare of these tribals who have left their home land and lost their identity in search of livelihood which was not available in Chhotanagpur?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). Yes, Sir, Some Communities among tea garden labourers of Assam domiciled from Orissa, Madhya Pradesh, and Bihar, including those from Chhotanagpur, have not so far been included in the list of Scheduled Tribes in Assam.

(c) As enumeration is done only in respect of those communities which have been specified as Scheduled Castes/Scheduled Tribes, it is not possible at this stage to indicate the number of tribals from Chhotanagpur domiciled in Assam.

(d) The demand for inclusion of Tea Garden Labourers in the list Scheduled Tribes in Assam has been made from time to time. This demand, alongwith other such proposals, recommendations, suggestions and representations are being After obtaining full comments from all concerned State Governments/U.T. Administrations including that of Assam and the Registrar General of India. After obtained full comments from all the State Governments and U.T. Adms. needed for a comprehensive revision of the lists of scheduled Castes and Scheduled Tribes, the matter will be further processed according to the provisions of Article 342 (2) of the Constitution.

Foreign Technology for Manufacturing of Latest Computers

3975. SHRI K. MALLANNA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Electronic Commission has decided to purchase foreign technology and go in for collaboration with a suitable foreign company for manufacturing latest computers;

(b) if so, whether any other major project has also been undertaken by the